

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

30. IA 1281/2024 in C.P.(IB) -858(MB)/2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 25.06.2024**

**NAME OF THE PARTIES:- Asrec (India) Limited Vs. Nikhil Poonamchand
Turakhia**
IN THE MATTER OF
Modesto Logistics & Cargo Private Limited
V/s
Nikhil Poonamchand Turakhia

Section: 60(5) U/s 95(1) of Insolvency and Bankruptcy Code, 2016

ORDER

Counsel, Kunal Kanungo a/w Adv. Tanushree Sogani and Adv. Atishay Jain appeared for the Applicant in IA 1281 of 2024 through VC and Mr. Dhanshyam Patel, Resolution Professional present in person through VC. List this matter on **28.08.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)